

ITEM NO.15
SECTION II

REGISTRAR COURT. 2 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 9/2021

LAL SAHAB SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(REPORT HAS BEEN RECEIVED.)

WITH

Cr1.A. No. 11/2021 (II)

(FOR EXEMPTION FROM FILING O.T. ON IA 123693/2019

IA No. 123693/2019 - EXEMPTION FROM FILING O.T.)

Cr1.A. No. 10/2021 (II)

Date : 12-03-2021 This appeal was called on for hearing today.

For Appellant(s)

Mr. S. R. Setia, AOR

For Respondent(s)

Mr. Garvesh Kabra, AOR

Ms. Bharti Tyagi, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

In all matters, issue reminder to concerned courts for
remitting Records.

List the matter again on 04.05.2021.

RAJIV KALRA
Registrar

(RG)